

(d) if so, when the recruitment will take place?

**THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD):** (a) Overtime allowance paid by DESU to its staff during 1973-74 is reported to have exceeded Rs. 1 crore.

(b) DESU has been facing financial difficulties due to the all-round increase in the costs including those of coal, fuel, oil and other materials as well as the establishment costs

(c) No such proposal is under the consideration of DESU.

(d) Does not arise.

#### **Alleged corruption in Delhi Police**

**2990. SHRI BISHWANATH JHUNJHUNWALA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to news report on 21st May, 1974 that the Chief Secretary of the Delhi Administration has in writing brought to Government's notice about the prevalence of large scale corruption in high positions in Delhi Police;

(b) whether specific names have also been mentioned in the letter of complaint; and

(c) if so, the number of senior officers involved, their ranks and the specific complaint and whether a C.B.I. enquiry is being ordered into the matter and if not the reasons therefor?

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN):** (a) to (c). Government's attention has been drawn to the news-report published on 21st May, 1974. It is not correct that the Chief Secretary, Delhi Administration has brought to the notice

of the Government anything about corruption amongst officers in high positions in Delhi Police. An anonymous complaint was, however, received in which allegations of corruption were made against five Deputy Superintendents of Police and six officers of the rank of Superintendent of Police and above in the Delhi Police. A report has been called from the Delhi Administration, which is awaited. The question of an enquiry by the C.B.I., at this stage, does not arise.

#### **Study regarding augmentation of Ganga Waters from Eastern Rivers**

**2991. SHRI P. GANGADEB:  
SHRI D. D. DESAI:**

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether his Ministry has carried out any study regarding augmentation of Ganga waters from the Eastern rivers;

(b) if so, the main features thereof;

(c) whether commissioning of Farrakka Barrage will have to await completion of works intended to augment Ganga waters from Eastern rivers; and

(d) if not, the reasons for holding up the Commissioning of barrage?

**THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER SHRI SIDDHESHWAR PRASAD):** (a) and (b). In pursuance of the Joint Declaration of the Prime Ministers of India and Bangladesh of 15th May, 1974, the Indo-Bangladesh Joint Rivers Commission has made a beginning on the exchange of relevant data for a study regarding augmentation of the fair weather flow of the Ganga through optimum utilisation of the water resources of the region available to India and Bangladesh

(c) No, Sir.

(d) The commissioning of the Barrage has not been held up.